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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/70/2016
NAME OF THE PETITIONER(S) : M.S.D. Chandrasekar Raja
NAME OF THE RESPONDENT(S) : M/s Jayabharath Textiles Private Ltd and another
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1.) T.v.P. Sai Vihari for Kumar Pal Cholan	Counsel for Respondents	T.v.P. Sai Vihari
2) Arachana for Ms. Thiriyambak Ilaman	Counsel for Petitioner	Arachana

ORDER

Counsel for petitioner present. Counsel for respondent present and prays time for submitting written arguments in the matter. At request, time is enlarged for filing written arguments. Further he stated that he is not pressing the issue raised for availing an opportunity to file counter in the CP since his right of filing the counter has been forfeited. Put up on **15.11.2016 at 10.30 A.M.**


(Ch. Mohd. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)